F. No. J-11017/6/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated the 2 Cotober, 2022

## **ORDER**

The President is pleased to engage **Shri Krishnamoni Phukan**, Advocate as Central Government Counsel for conducting Central Government litigations before the Gauhati High Court (PB) at Guwahati, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

## GAUHATI HIGH COURT (PB) AT GUWAHATI CENTRAL GOVERNMENT COUNSEL

Name of Advocate	Contact details	Enrollment No.
Ms. Krishnamoni Phukan	Dwarka Nagar, Hem Baruah Path, House No. 9, PO-Assam Sachivalaya, Dispur, Guwahati-6.	49 of 1997

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

## Copy for information to:-

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
- 3. The Incharge, Branch Secretariat at Kolkata.
- 4. Shri Ranjit Kumar Dev Choudhury, Deputy SGI, Gauhati High Court (PB) at Guwahati.
- 5. The Registrar, Gauhati High Court (PB) at Guwahati, Assam.
- 6. Ms. Krishnamoni Phukan, CGC as above.
- 7. To be uploaded on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tale 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Guard File/Judicial Section with 5 spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial) Phone: 011-23384945

Email: Judicial-dla@nic.in